No.A-45011/06/2015-Ad.I (ii) Government of India/Bharat Sarkar Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan, New Delhi, the 13th March, 2015

OFFICE ORDER

With immediate effect and until further orders, the following Link Officer System is ordered in respect of Section Officers of the Ministry:-

Name of the Section and Link Section Officer		
Section Officer, Admn.I		Section Officer, Admn.II
Section Officer, Admn.III	$\langle \rightarrow \rangle$	Section Officer, Admn.IV
Section Officer, General Branch	$\langle \rightarrow \rangle$	Section Officer, Cash Section Officer, Budget
Section Officer, Coordination		Section Officer, Parliament
Section Officer, Professional Institutes	$\langle \Longrightarrow \rangle$	Section Officer, IICA
Section Officer, e-Governance		Section Officer, CL-II
Section Officer, International Cooperation		Section Officer, Infrastructure
Section Officer, Competition Section		Section Officer, IGM
Section Officer, CL-IV	< <u></u> </td <td>Section Officer, CL-VII</td>	Section Officer, CL-VII

2. This issues with the approval of competent authority.

(Kshitish Kumar)

Under Secretary to the Government of India

- 1. Office of Secretary/JS(M)/JS(B)/JS(SP)/JS(AM)/EA/Adv.(Cost)/DIIs
- 2. All other Officers/Sections of the Ministry
- 3. e-Governance cell for uploading the order under the category 'Miscellaneous'
- 4. Guard File.